## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1073/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

) brow

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Ashmita Multitrade Pvt. Ltd. V/s. Mindtree Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DI	ESIGNATION	SIGNATURE
2	Adr. Gioish Thanin		Advocate for rporate Debtor	er
	fdr Swetg Jalecha		Adv for financial	
fis	Sain	caj)	ciedita For Ashmita	
Fs	4 Pp Jain	20	For Ashinte	e Put 140.
ORDER CP 1073/I&BC/NCLT/MB/MAH/2017				

- As per last Order, certain compliances were to be made from the side of the Petitioner. Directed to comply urgently.
- 2. Seeking adjournment. Granted. For final hearing adjourned to 22.01.2018,

## Second on Board.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 09.01.2018

M.K. SHRAWAT Member (Judicial)